

**ROC.NO.848/2022/O.S.**

**HIGH COURT OF MADRAS**  
**ORIGINAL SIDE**  
**EXTENSION OF LAST DATE FOR SUBMISSION OF APPLICATIONS FOR**  
**EMPANELMENT AS ADVOCATE COMMISSIONER AND**  
**ADVOCATE RECEIVER**

The Hon'ble The Chief Justice has been pleased to extend the last date, for submission of applications for empanelment as Advocate Commissioner and Advocate Receiver for Original Side, till **03.06.2022**.

All other terms and conditions of the earlier Notification dated 08.04.2022 shall remain unchanged.

HIGH COURT, MADRAS.  
DATED: 06.05.2022

Sd/-(M.N.SENTHILKUMAR)  
REGISTRAR (JUDICIAL)

To

1. Notice Board, Original Side, High Court, Madras.
2. Notice Board, Appellate Side, High Court, Madras.
3. Madras High Court Advocate Associations, High Court, Madras.
4. The Madras Bar Association, High Court, Madras.
5. The Women Lawyers Association, High Court, Madras.
6. The Law Association, High Court, Madras.